

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 01 of 2020

IN THE MATTER OF:

Maj Pankaj Rai

...Appellant

Versus

Secretary,

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant:

For Respondent:

O R D E R

24.01.2020 This case has been wrongly listed today.

Post the case 'For Admission (Fresh Cases)' on **30th January, 2020**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)

R N/ g c/